IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

24. **C.P. (IB)/347(MB)2024**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.07.2024**

NAME OF THE PARTIES: S R J Peety Steels Private Limited
Vs.
Roadway Solutions India Infra Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

By order of the Bench, list this matter for further consideration on **14.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

03.07.2024 / *Bmb*